

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 128(MB)/2008 ✓
CA NO.

CORAM:

PRESENT: SH. R. VARADHARAJAN
Hon'ble Member (J)

SH. S. K. MOHAPATRA
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF SPECIAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 21.07.2016

NAME OF THE COMPANY: : Union of India

Vs.

M/s. Triumph Securities Ltd.

SECTION OF THE COMPANIES ACT: 388B

| S.NO. | NAME | DESIGNATION | REPRESENTATION | SIGNATURE |
|-------|------|-------------|----------------|-----------|
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|--|--------------------------|----------|------|--|
| | Sanjeev Namra , CG & C | | SFIO | |
| | Abhishek Ghai, Adv. | | " | |
| | Deepmala Indora, AD(Law) | | " | |
| | SINRAN Jyoti Sreen | R-① TO ④ | | |
| | | 2 R-⑦ | | |

ORDER

In view of lack of Coram in Principal Bench the petition is listed before the Special Bench today. At the request of the parties, the matter is adjourned to 25.07.2016 at 2.00 PM.

[R. VARDHARAJAN]
MEMBER(J)

[S.K. MOHAPATRA]
MEMBER(T)

Date: 20.07.2017
[ravi]